

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:2037
ANSWERED ON:19.08.2013
COMPLAINTS FROM CVC FOR INVESTIGATION
Patel Shri Bal Kumar

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether the Government has received a number of complaints from Central Vigilance Commission (CVC) for investigation and report to CVC; (b) if so, the total number of complaints received during the last three years and the current year and the nature of complaints, year – wise;

(c) whether there is a delay in the investigation; and

(d) if so, the reasons therefor and the steps taken to speed up the investigation?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN)

(a) &(b) A total of 33 complaints have been received from Central Vigilance Commission (CVC) during the last three years and current year for investigation report, factual report and action taken report. Year-wise detail is as under:-

Year	No. of Complaints received from CVC
2010	06
2011	11
2012	09
2013 (as on date)	07
Total	33

The allegations made in the complaints relate to misuse of powers, disproportionate assets, illegal felling of trees, illegal mining activities, violations of environment laws/conditions, irregular appointments, financial irregularities, irregularities in tendering procedure etc.

(c) &(d) As regards delay, it is stated that the Ministry is required to get the complaints investigated through the concerned State Governments and organisations/Divisions under the Ministry. For investigation/examination of complaints in the Ministry, the reports and supporting documents are required from the State Governments and organisations/Divisions under the Ministry. In case of delay in reports from their end, they are reminded from time to time to expedite the report. The reports as and when received, are immediately examined in the Ministry and sent to the CVC with our recommendation. Efforts are made to send the reports to CVC as early as possible.

CVC also holds periodical meetings with the Chief Vigilance Officer of the Ministry for reviewing the status of pending complaints. The reasons for delay in sending the reports are explained to CVC in the meetings. The matter is also discussed in the Annual Zonal Meeting of CVOs held every year in the CVC.